

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.130/230/HDB/2017
NAME OF THE COMPANY	Pyro Mobile Pvt Ltd
NAME OF THE TRANSFEROR	Pyro Mobile Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature	
	V.B. Rajn	for U.S. Rajon for propried	Advocate	Vbrajn 109mil:mm 9849120947	a C

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V.B. Raju, Learned Counsel for the Applicant.

CA disposed by separate orders.

Member (J)

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